

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-508
CP (CAA) No.-79/230/232/ND/2022(2nd Motion)

IN THE MATTER OF:

Asthluxmi Mercantile Pvt. Ltd. And Green
Woodcrafts Pvt. Ltd.

.....Applicant

SECTION

U/s 230-232

Order delivered on 05.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Meenu Sharma, CS
For the Respondent :
For the RD : Ms. Shankari Mishra, Adv.

ORDER

Ld. Counsel on behalf of the Petitioner is present and submitted that the transferor company is under jurisdiction of the Kolkata Bench and the matter is pending before the Kolkata Bench and the next date of hearing 02.07.2024. Ld. Counsel on behalf of the RD is present and their report is also reflected on the e-portal. List the matter **21.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)